

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1076 OF 2019 IN
DFR NO. 2127 OF 2019**

Dated : 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Prayas (Energy Group)	...	Appellant(s)
Versus		
Gujarat Urja Vikas Nigam Limited & Ors.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Shubham Arya

ORDER

At the request of learned senior counsel, Mr. M.G. Ramachandran, appearing for the applicant/appellant, list this matter on **19.08.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/pk